GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 985 ANSWERED ON TUESDAY, THE 26th JULY, 2022

ADDITIONAL LEVY ON CSR

QUESTION

985. SMT. MAUSAM NOOR:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether Government proposes to fix an additional one percent Corporate Social Responsibility (CSR) levy in the current Budget in addition to the existing two per cent essential levy on CSR in order to promote the corporate sector for spending funds on providing COVID-19 vaccine booster shots during the next year; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) & (b): No such proposal is under consideration by the Ministry.
